

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT -I)
NEW DELHI.

1/1982

In the matter of:

Radhey Shyam Gupta & Ors.

...Petitioner

v.

Kamal Oil & Allied Industries Ltd.

...Respondent

SECTION: U/S. 397-398.

Order delivered on 12.12.2017

Coram

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the petitioner:

K.P.S. Kohli, Adv.

Sharmishtha Ghosh, Adv.
for UOI & ROC.

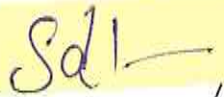
Intervener:

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ORDER

At the request of the ld. Counsel for the parties, the matter is adjourned to 30th January, 2018.


(DEEPA KRISHAN)
MEMBER(TECHNICAL)


(R.VARADHARAJAN)
MEMBER(JUDICIAL)

KCS